

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(CAA) 210 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.10.2017**

**NAME OF THE COMPANY: M/s Aniket Tie-up Pvt. Ltd. Vs. M/s Andaz
Infrastructure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: None

ORDER

Present none.

In the interest of justice, adjourned to 27th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)